

CCA 655/87 in TA 1629/87 (WP 10961/85)

27.1.94

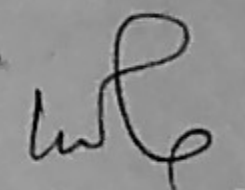
Hon. Mr J. Das Gupta AM

Hon. Mr T. L. Verma JM

On the request of the learned
counsel for the petitioner. The case is
adjourned. Pleadings are complete
in this case. List this case for
final hearing.


JM

Per


AM